

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 140(ND)/2013
TP32/111/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016.

NAME OF THE COMPANY: M/s Modi Industries Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Mr Gaurav Mitra		Advocates Petitioners	[Signature]
2.	Ms Menmurti Kaur			

Order dated 10.08.2016

CP NO. 140 (ND)/13 M/s Modi Industries Ltd.

Learned Counsel for petitioner Shri Gaurav Mitra appeared and submitted that since March 2016, when the matter was pending before erstwhile the CLB, it has been listed for final hearing but to no purpose; whereas, Shri Rahul Chaudhary Learned Advocate representing the respondents 1,2 & 9 said that he would enter appearance if time is given. Having considered the request of the Learned Counsel for petitioner, the matter is ordered to be listed on 30th August, 2016 for final hearing. It is made clear that on that date either side cannot expect any further adjournment on any pretext. Both the counsels are requested to supply two additional sets of paperbooks and synopsis (list of dates and events) in the meanwhile.

List the matter on 30.08.2016.

[Signature]
SH. VSR AVADHANI (Judicial Member)

[Signature]
SH. H.P. CHATURVEDI (Judicial Member)

Dated 10.08.2016